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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) 117/NCLT/AHM/2017
CA (CAA) No. 93/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

Name of the Company: Geek Technologies Pvt Ltd.
Albus Investmnets Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar
2.				

ORDER

Learned Advocate Ms. Swati Soparkar present for Petitioners.

Proof of service of notice on statutory authorities filed.

Copy of Common representation of Regional Director received.

Representation of Income Tax Authorities received.

No representation received from other statutory authorities.

Representation of Official Liquidator received in Transferor Company.

Heard arguments of learned Counsel for Petitioner.

Petition is admitted.

Date of hearing fixed on 15.11.2017.

Petitioner shall advertise Notice of hearing of this petition in "Indian Express Ahmedabad edition and Sandesh Daily Ahmedabad Edition" not less than ten days

before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, ROC, Income Tax Authorities, and Official Liquidator informing the date of hearing.

Regional Director is directed to file original representation before this Tribunal instead of sending a copy of the representation which is annexed with letter addressed to Assistant Solicitor General here after.

Registry is directed to communicate the copy of this order to the office of the Regional Director under acknowledgement.

Meanwhile petitioner may file reply, if any, on representations of Statutory Authorities.

List the matter on 15.11.2017 for hearing.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of October, 2017.